

ITEM NO.7(M)

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal C) No(s). 22304-22306/2015

(Arising out of impugned final judgment and order dated 19/05/2015 in LPA No. 745/2014 in CWJC No. 16016/2013 in LPA No. 14965/2013 in CWJC No. 20143/2013 in LPA No. 1306/2014 5 in LPA No. 766/2014 passed by the High Court Of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.  
(Appln. For deletion of proforma respondents)

Respondent(s)

WITH

SLP(C) No. 22947-22949/2015

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SLP(C) No. 24845-24847/2015

Office Report)

SLP(C) No. 31449/2015

Office Report)

Date : 26/04/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)  
Signature Not Verified

Mr. Anurag Pandey, Adv.

Ms. Pragya Baghel, Adv.

Digitally signed by  
Meenakshi Kohli  
Date: 2016.04.26

Mr. S.B. Upadhyay, Sr. Adv.

16:46:19 IST  
Reason:

Mr. Dhruv Kumr Jha, Adv.  
Mr. Kiran Kumar Jaipurian, Adv.

2

Mr. Amit Pawan, Adv.

For Respondent(s) Mr. Nidhesh Gupta, Sr. Adv. (Mentioned by)  
Ms. Namita Choudhary, Adv.

Mr. Nagender Rai, Sr. Adv.  
Mr. Gopal Singh, Adv.

Mr. Shivam Singh,Adv.

Mr. Arun K. Sinha,Adv.

Mr. Chandra Prakash,Adv.

Mr. Lakshmi Raman Singh,Adv.

Mr. Subhro Sanyal,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on next Tuesday i.e. 03.05.2016 at the top  
of the Board.

(Madhu Bala)  
Court Master

(Indu Bala Kapur)  
Court Master